

Notification No. 2372 – G. S.

The following list of days to be observed in the year 2021 as holidays in the Subordinate Civil Courts in West Bengal has been prepared by the High Court at Calcutta in exercise of the powers vested in it by Section 15 of Act II of 1887.

Name of Holidays	English Dates	Days of the week	Number of days
New Year's Day	January 1 st	Friday	1 day
Republic Day	January 26 th	Tuesday	1 day
Saraswati Puja	February 16 th	Tuesday	1 day
Shivratri	March 11 th	Thursday	1 day
Holi	March 29 th	Monday	1 day
Good Friday	April 2 nd	Friday	1 day
Easter Saturday	April 3 rd	Saturday	1 day
Chaitra Sankranti / Birthday of Dr. B. R. Ambedkar	April 14 th	Wednesday	1 day
Bengali New Year's day	April 15 th	Thursday	1 day
May Day	May 1 st	Saturday	1 day
Id-ul-Fitre	To be notified later on	To be notified later on	To be notified later on
Summer vacation	May 24 th to 29 th	Monday to Saturday	6 days
Id-Uz-Zoha (Bakrid)	To be notified later on	To be notified later on	To be notified later on
Muharram	To be notified later on	To be notified later on	To be notified later on
Janmastami	August 30 th	Monday	1 day
Gandhiji's Birthday	October 2 nd	Saturday	1 day
Mahalaya	October 6 th	Wednesday	1 day
Annual Vacation (including Durga Puja, Lakshmi Puja/Fateha-Duaz-Daham, Second Day of Lakshmi Puja, Kali Puja, Pratipada & Bhatridwitiya)	October 11 th To November 6 th	Monday To Saturday	27 days
Jagadhatri Puja	November 12 th	Friday	1 day
Guru Nanak's Birthday and Parswanath's Rathajatra	November 19 th	Friday	1 day
Christmas Vacation	December 27 th to 31 st	Monday To Friday	5 days

- Note 1 :** Executive Holidays on account of Netaji's Birthday (January 23rd) and Christmas Day (December 25th) fall on Fourth Saturdays respectively and Independence Day (August 15th) falls on Sunday.
- Note 2 :** Public Holidays on account of Doljatra (28th March) and Rabindranath Tagore's Birthday (9th May) fall on Sundays.
- Note 3 :** Holidays on account of Muslim Festivals viz. Id-ul-Fitre and Id-uz-Zoha (Bakrid) will be declared later on, depending on visibility of the moon.
- Note 4 :** Sectional Holiday on account of Sab-e-Barat (March 30th) falls on Tuesday may be granted to Muslim employees.
- Note 5 :** Sectional Holiday on account of Buddha Purnima (26th May) falls on Wednesday may be granted for the Buddhist employees. In West Bengal, all Officials, Suitors and Witnesses who profess the Brahma faith may be granted, when possible, 3 (three) days' holidays on account of Maghotsav one day before and one day after that date.
- Note 6 :** The Court and Offices of the Judgeship of Darjeeling shall remain closed on 13.07.2021 (Tuesday) on account of the birth day of the Nepali Poet Bhanu Bhakta.
- Note 7 :** All the District Judges in West Bengal, Chief Judges of the City Civil Court at Calcutta, City Sessions Court, Calcutta and the Chief Metropolitan Magistrate, Calcutta are hereby empowered to declare local holidays not exceeding two days in a year in a district and/or Sub-Divisions according to the prevalent customs in consultation with the local Bar Associations.
- Note 8 :** All 2nd and 4th Saturdays of the months have been declared as holidays for the Subordinate Civil & Criminal Courts in West Bengal Vide F.C. Resolution dated 06.08.92.
- Note 9 :** The Courts in the Districts of Darjeeling & Kalimpong, excepting the Courts in Siliguri Sub-Division under Darjeeling Judgeship shall have no Summer Vacation unlike that of all other Districts of West Bengal.
- Note 10 :** In the districts of Darjeeling & Kalimpong, the Courts excepting the Courts in Siliguri Sub-Division of Darjeeling shall be closed for Durga Puja to Laxmi Puja during the Executive holidays from October 11th to October 19th and Bhatridwitiya (November 6th). The Courts in the districts of Darjeeling & Kalimpong shall also be closed for Annual Vacation for the period from the 2nd January to 26th January and 27th December to 31st December, 2021 excepting the Courts in the Siliguri Sub-Division in the District of Darjeeling which shall be closed for Annual Vacation as in the District of Jalpaiguri.

By Order
Sd/-
Registrar General

High Court Administrative
Department

Dated, the 1st December, 2020.